

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.2398
TO BE ANSWERED ON 31.7.2017
SHRAVANA 9, 1939 (SAKA)

RESTORATION OF ANCIENT TEMPLES

2398. SHRI BHAGWANTH KHUBA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken note that there are a number of temples built over centuries ago in the country;
- (b) whether the Government has maintained any data of these temples;
- (c) if so, the details of the important/major temples build over centuries ago especially in Karnataka State;
- (d) whether the Government is aware that many of these temples are in dilapidated condition; and
- (e) whether the Government has identified any such temples to be taken up for restoration work and if so the details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)&(b) Yes, Madam. There are 1076 temples declared as protected monuments in the country under the protection of Archaeological Survey of India.
- (c) There are 506 monuments/sites including 242 temples declared as protected monuments in Karnataka under the protection of Archaeological Survey of India.
- (c) The monuments including temples are in a good state of preservation.
- (e) The conservation work of ancient monuments including temples is attended as per established guidelines, conservation norms, conservation charters, maintaining the original character of the site as well as retaining its authenticity and integrity and heritage values associated with the particular site. The conservation work within these parameters is attended regularly by the Archaeological Survey of India. The conservation, preservation, maintenance of these centrally protected monuments/sites including temples in the country is a continuous process.

